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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**


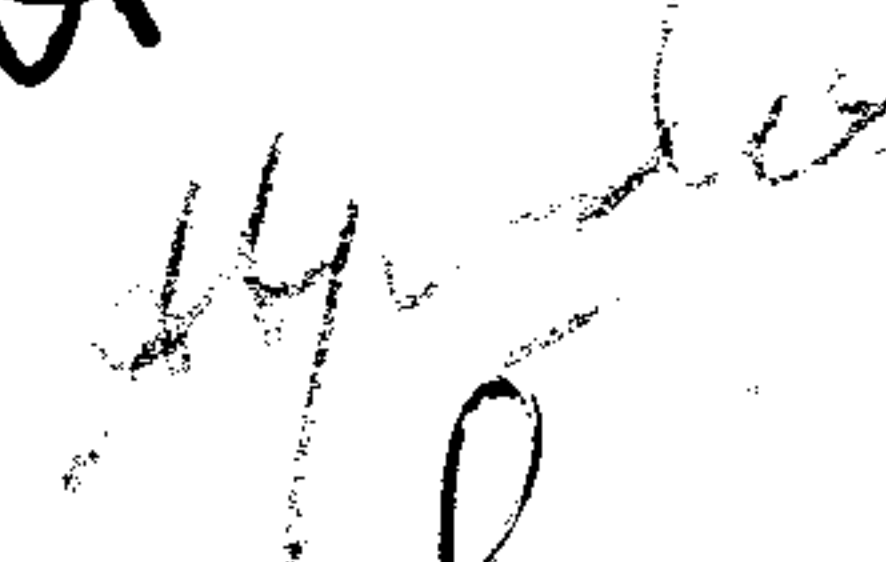

C.P. No. 51/241-242& 244/NCLT/AHM/2018

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.07.2018**

Name of the Company: Krishak Bharati Cooperative Ltd.
V/s.
Gujarat State Energy Generation Ltd. & Ors.

Section of the Companies Act: Section 241-242 & 244 of the Companies Act,
2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Chit Mehta Abhishek Mehta	Advocal	CIPCL R4	
2.	Aspi N. Kapadia	Advocal	GSECL R. 2	
3	Saurabh Soparkar	Advocal	R1	


ORDER

Learned Senior Advocate Mr. Saurabh Soparkar is present for the Respondent. Advocate Mr. Abhishek Mehta is present for the Respondent no 4. Advocate Mr. Aspi Kapadia is present for the Respondent no. 2.

At the request of both side's Counsels matter is adjourned.

List the matter on 20.09.2018.


**MANORAMA KUMARI
(MEMBER JUDICIAL)**


**HARIHAR PRAKASH CHATURVEDI
(MEMBER JUDICIAL)**

Dated this the 30th day of July, 2018.